

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3150
TO BE ANSWERED ON DECEMBER 16, 2021
IMPLEMENTATION OF SBM-U**

**NO. 3150. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:
SHRI D.M. KATHIR ANAND:**

Will the Minister of State for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has increased the amount of Central Share of funds towards the implementation of Swachh Bharat Mission-Urban (SBM-U);**
- (b) if so, the details thereof;**
- (c) the quantum of funds released to each State, particularly to Tamil Nadu during the last five years, year-wise;**
- (d) the details of the projects being executed during the same period under the mission; and**
- (e) the quantum of funds earmarked and likely to be allocated for Tamil Nadu during the next three years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b) : Government of India have launched Swachh Bharat Mission

-Urban (SBM-U) 2.0 on October 1, 2021 with the total outlay of ₹ 1,41,600 crores, including Central Share of ₹ 36,465 crores, which is nearly 2.5 times the allocation of ₹ 14,623 crores out of total outlay of ₹ 62,009 crores under SBM – U launched in 2014.

(c) : Year-wise detail of funds released to each state including Tamil Nadu under SBM (U) is at Annexure.

(d) : As reported by the State, a total of 5,08,562 units of Individual Household Toilets (IHHTs) and 92,744 seats of Community/Public Toilets (CT/PTs) have been constructed in Tamil Nadu. Funds have been utilised in projects that has resulted in 98% of door-to-door collection of waste, 92% of segregation of waste at source and 53% of the scientific processing of total waste generated. In addition, funds have been utilised for capacity building and generation of awareness through Information, Education and Communication (IEC) activities.

(e) : ₹ 3,296.7 crores Central Assistance has been allocated to State of Tamil Nadu under SBM (U) 2.0 for the next five years.

**ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO.3150 FOR ANSWER ON 16.12.2021
REGARDING "IMPLEMENTATION OF SBM-U"**

Year-wise release of funds under SBM-U to States/ Union Territories (UT)

S. No.	State/UT	Funds released (in ₹ crores)								Total
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	
1	A&N Islands	0.00	0.14	0.28	0.00	0.33	0.95	0.00	0.00	1.69
2	Andhra Pradesh	40.00	73.19	204.11	139.70	52.87	57.50	0.00	0.00	567.36
3	Arunachal Pradesh	9.36	1.21	5.73	3.67	6.46	0.00	5.92	3.69	36.04
4	Assam	0.23	0.00	14.43	46.55	55.90	83.70	3.34	3.34	207.49
5	Bihar	37.72	20.00	112.70	52.45	123.21	39.87	0.00	0.00	385.95
6	Chandigarh	0.00	1.70	2.57	0.00	2.08	18.79	0.00	0.00	25.14
7	Chhattisgarh	30.79	35.87	84.77	104.59	101.83	0.00	0.00	0.00	357.85
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.19	1.33	0.05	0.00	0.00	1.58
9	Delhi	7.53	97.22	0.00	0.00	53.13	3.11	0.00	0.00	160.99
10	Goa	3.17	3.05	2.08	3.56	0.00	3.27	0.00	0.36	15.49
11	Gujarat	57.30	106.61	240.21	102.42	279.46	0.00	25.31	0.00	811.31
12	Haryana	17.92	11.65	45.09	42.40	5.65	58.47	4.83	0.00	186.01
13	Himachal Pradesh	6.02	0.90	9.95	0.00	6.20	7.63	0.00	7.28	37.98
14	Jammu & Kashmir	14.75	4.57	20.30	7.11	65.86	23.23	0.00	0.00	135.82
15	Ladakh	0.00	0.00	0.00	0.00	0.00	39.50	0.00	0.00	39.50
16	Jharkhand	15.27	23.96	98.19	47.68	22.56	1.77	2.25	0.00	211.69
17	Karnataka	80.01	70.00	18.12	78.76	312.73	0.00	0.00	199.01	758.63
18	Kerala	19.18	14.99	9.45	0.00	52.60	0.96	0.00	0.00	97.18
19	Madhya Pradesh	21.03	135.80	270.67	293.87	0.00	26.72	36.45	90.72	875.26
20	Maharashtra	135.00	87.03	95.06	272.22	268.68	286.63	153.61	76.77	1375.00
21	Manipur	11.21	1.65	2.47	3.03	23.24	8.50	17.93	0.00	68.03
22	Meghalaya	4.05	0.00	0.00	3.25	0.00	3.36	0.00	0.00	10.66
23	Mizoram	9.79	1.07	0.00	8.91	0.00	12.11	4.48	8.08	44.45

24	Nagaland	10.52	3.20	0.99	0.00	17.72	9.89	6.27	0.00	48.60
25	Odisha	1.43	24.61	79.03	0.00	40.77	100.45	22.12	20.43	288.84
26	Puducherry	1.95	0.00	9.52	0.00	0.00	0.58	5.79	0.00	17.84
27	Punjab	41.40	15.00	10.46	126.33	0.00	102.57	0.02	0.00	295.78
28	Rajasthan	60.73	45.00	303.69	184.83	17.10	0.00	0.00	0.00	611.35
29	Sikkim	3.09	0.38	0.48	1.08	0.00	0.93	0.00	4.08	10.03
30	Tamil Nadu	35.07	130.50	258.82	66.05	374.49	236.19	21.08	22.48	1144.68
31	Telangana	28.95	29.15	91.73	26.80	19.62	0.00	129.64	0.00	325.89
32	Tripura	0.00	0.00	7.78	0.00	11.46	20.22	22.54	0.00	61.99
33	Uttar Pradesh	86.07	82.23	0.00	592.14	359.18	84.01	485.13	0.55	1689.31
34	Uttarakhand	5.94	1.40	2.77	11.73	20.96	20.58	22.23	39.19	124.80
35	West Bengal	64.01	53.52	35.92	145.15	111.82	0.00	0.00	0.00	410.42

Note: Union Territory (UT) of Lakshadweep does not have any Urban Local Body (ULB)
